

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) None.

(b) Does not arise.

SAVINGS THROUGH EMERGENCY CUT IN SALARIES

*270. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) the amount saved through the emergency cut in salaries in each of the years 1950-51 to 1952-53; and

(b) the number of officers affected in each of the above years?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) The amount saved through the emergency cut in salaries (less income-tax at 7 annas in the rupee which would have been payable if no cut had been imposed) was about Rs. 3,50,000 per year.

(b) Number of officers affected by the emergency cut was 165.

PRE-PARTITION CLAIMS

*271. SHRI B. P. AGARWAL: Will the Minister for FINANCE be pleased to state:

(a) whether Government will lay on the table of the Council a statement showing how many pre-partition claims were submitted so far against the Governments of undivided Bengal and India, which of these claims have been paid and which claims still remain outstanding;

(b) whether Government have taken any steps or propose to take to implement Government decision that payment of pre-partition claims against the Government of undivided Bengal would be made by the Government of West Bengal out of pre-partition funds lying with them; and

(c) how many claims up to Rs. 10,000/- have been paid since then by

the State Government and when it is proposed to make payment of the claims above Rs. 10,000/-?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) A statement is laid on the Table.

(b) There is no decision in the sense suggested by the hon. Member. The West Bengal Government are paying the pre-partition claims from the revenues of the State as a whole.

(c) 12,260 claims of less than Rs. 10,000 each have been paid by the State Government so far. The question of paying the remaining claims is under consideration.

Statement

	No.	Amount (Rs. lakhs)
1. Claims registered—		
India	98,321	11,68
Bengal	37,585	6,49
2. Claims disposed of—		
By India	84,760	8,54
By West Bengal	25,572	4,11

FINANCIAL AID TO PERSONS DISTINGUISHED IN ART AND LETTERS

*272. DR. S. K. BHUYAN: Will the Minister for EDUCATION be pleased to state:

(a) the particulars of the scheme to give financial aid to persons distinguished in art and letters who may be in indigent circumstances;

(b) the machinery through which the scheme is being operated;

(c) the names of the persons to whom financial assistance under the scheme has already been given by Government;

(d) the number of applicants for financial assistance under the scheme, State by State;

(e) when the applications for financial assistance under the scheme are likely to be disposed of; and